

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 18440 of 2015

UNION OF INDIA & ORS.

Petitioners

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondents

OFFICE REPORT

The matters above mentioned were listed before Court of Ld. Registrar on 27.08.2015, when the Court was pleased to pass the following order:-

"Petitioner has failed to file the spare copy of the petition for getting the notice issued qua all the 19 respondents, despite the order of the Hon'ble Court dated 9.7.2015.

The matter now be placed before the Hon'ble Judge in Chambers for further directions."

It is submitted that spare copies in the instant matter have been received on 27.08.2015 from Section XI filed by the counsel for the petitioner on 28.07.2015. Accordingly, Show Cause notice to all the 19 respondents was issued on 08.09.2015 by Regd. AD. Mrs. Rani Chhabra, Advocate has on 27.11.2015 filed Vakalatnama and Memo of Appearance on behalf of all the respondents except of Respondent No. 14. She has also filed Counter Affidavit on behalf of respondents. However, unserved cover has been received in respect of respondent No. 14 with postal remarks "Left without address".

Service is not complete on respondent No. 14 so far.

The matter above-mentioned is listed before the Ld. Registrar Court with this Office Report.

DATED THIS THE 7th DAY OF DECEMBER, 2015.

ASSISTANT REGISTRAR

Copy to :

1. Mr. S. N. Terdal, Adv.[CAS]
2. Mrs. Rani Chhabra, Adv.[125, Lawyer Chambers, SC]

ASSISTANT REGISTRAR